

ITEM NO.5

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) Diary No(s). 40083/2023

SALES TAX BAR ASSOCIATION (REGD.) & ANR. Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(FOR ADMISSION and IA No.231263/2023-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS)

Date : 20-11-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. S. Rajappa, AOR
Mr. R Gowrishankar, Adv.
Mr. Puneet Agrawal, Adv.
Mr. Prem Kandpal, Adv.
Mr. Chetan Kumar Shukla, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Delay in refiling the petition is condoned.
- 2 Issue notice.
- 3 Tag with Writ Petition (Civil) No 1018 of 2021.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR